

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM NO. 420
(IB)-244(PB)/2019

IN THE MATTER OF:

Jain Studio Applicant/petitioners
v.
Stressed asset Stabilization Fund (SASF) Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 17.02.2020

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S.K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant Mr. Anju Bhushan Gupta, Mr. Kanishk Rana,
Adv.
For the Respondent Mr. Asif Ahmed, Mr. Vikhyat Oberai, Adv.

ORDER

CA-867(PB)/2020

Arguments heard. Order reserved.



(S.K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)